

Co- Accused details attached on a separate sheet

Filing no.B.A.-8530/2020

Ashok Yadav@ Ashok Kumar Yadav  
State of Jharkhand

Versus The

Advocate for Petitioner

Rashmi Kumar

Defects

8. As per report of list & computer section petitioner earlier moved in B.A-7239/18 instead of B.A-7239/19 it may be stated at para 2.

9(i) Cognizance u/s may be corrected at prayer para.